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Title: Regarding early implementation of the recommendations of Srikrishna Commission Report regarding Mumbai Riots in 1993.

SHRI HANNAN MOLLAH (ULUBERIA): Sir, I would like to raise a serious matter in the Parliament. I appeal to the Government to take serious note of it. You know, in our country, one of the most barbaric killings was organised in 1993 in Mumbai. Nearly 1,000 people were killed. It was a conspiracy hatched in the whole city of Mumbai. There were protests all over the country against that communal incident.

The Maharashtra Government was kind enough to institute a Commission, Sri Krishna Commission to inquire into that incident. After five years of working, the Commission identified many things and it recommended very meaningful things to the Government. But unfortunately, even after the lapse of nine years after the submission of the Report by the Commission, the Government has not taken any action. It identified 31 police officials as criminals. They were promoted, not punished. Many people who were identified for organising riots or as taking part in the riots, have been named in the Report. But so far, the Government has failed to take any action. It sends a wrong signal to the minorities. They think that they are going to get any justice because in the subsequent case, though there was a delay, there was a punishment given. It is good though it was delayed, punishment was given and justice was not denied. But the incident that happened before that has not been taken care of.

I appeal to the Government to take note of it and assure the nation that Sri Krishna Commission Report will be implemented and the culprits identified by the Commission will be given proper punishment and that the country will be free from such communal menace.[\[MSOffice26\]](#)

SHRI BASU DEB ACHARIA (BANKURA): The hon. Minister of Home Affairs is here. He should respond. ...*(Interruptions)*

SHRI KINJARAPU YERRANNAIDU (SRIKAKULAM): Sir, the Members from our Party would also like to associate with it. ...*(Interruptions)*

MR. SPEAKER: Yes, you all can associate with him.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, the Chairperson of the UPA, Shrimati Sonia Gandhi, is equally concerned about the implementation of the Srikrishna Committee Report. I had been to Mumbai. The Chief Minister of Maharashtra, in my presence, told the media that part of the report has been complied with and about the other part he is aggressively pursuing. No less than our Chairperson of UPA is very sincerely and seriously echoing the tune of rest of the Members of the country and the minority. She is pursuing the matter and we should see that no stone is left unturned in this matter and it has to be dealt with very firmly.

SHRI BASUDEV ACHARIA

SHRI RUP CHAND PAL